

(c) what action has been taken in this regard so far?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) The Oil and Natural Gas Commission has recently decided to set up two new technical training centres.

(b) One at Bareilly and the other at Sibsagar.

(c) Necessary steps are being taken to set up the centres as early as possible.

### Stainless Steel

**\*979. Shrimati Maimoona Sultan:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether there is a special scheme for the production of stainless steel; and

(b) if so, the broad outlines thereof?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) and (b). An Alloy and Special Steel Plant is being set up at Durgapur by Messrs Hindustan Steel Limited which is designed *inter alia* to produce 17,000 tons of stainless and heat-resisting steel. Messrs TISCO have been licensed for the production of special steels, including 20,000 tons of stainless steel. Further licensing is under consideration.

### Thermal Plant at Ramagandam

**\*980. Shrimati Vimla Devi:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the management of Singareni Collieries Company have sought financial assistance of the Central Government for setting up a thermal plant at Ramagandam for augmenting the production of coal in order to achieve the target of 5.6 million tons per year by the end of the Third Five Year Plan; and

(b) if so, what decision has been arrived at by Government?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) and (b). The Singareni Collieries Company have put up a proposal for the import of package power sets to meet their own power requirements. This proposal is under examination.

### Excise Duty on Embroidered Woollen Cloth

**\*981. Shri Raghunath Singh:** Will the Minister of Finance be pleased to state whether the President of Kashmir Chamber of Commerce has sent a memorandum seeking clarification whether embroidered woollen cloth is exempted from the excise duty on processing?

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):** Yes, Sir. A representation was received from the President, Kashmir Chamber of Commerce, and a clarification to the effect that hand embroidered woollen fabrics, which are not otherwise processed by power, would be exempt from excise duty of woollen fabrics has been issued. It has been further pointed out that more 'pressing' of such cloth, even if power is used in the process, would not be liable to duty.

### हिन्दी अथवा प्रादेशिक भाषा की शिक्षा का माध्यम बनना

\*९८२. { श्री भक्त वशन :  
श्री उमाताय :  
श्री जेजे :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अगस्त, १९६१ में दिल्ली में केन्द्रीय मंत्रियों तथा राज्यों के मुख्य मंत्रियों के एक सम्मेलन में विश्वविद्यालयों की शिक्षा का माध्यम हिन्दी अथवा प्रादेशिक भाषा में करने का निश्चय किया गया था ;